

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Review Application (AT) No. 02 of 2017

IN

Company Appeal (AT) No. 265 of 2017

IN THE MATTER OF :

Prem Sarup Narula

...Appellant

Versus

ByCell Telecommunications India Pvt. Ltd.

...Respondent

ORDER

6.12.2017 – Nobody appears on behalf of the Applicant/'Operational Creditor'. On perusal of record and pleading, we also find that no case for review is made out. The review application is accordingly dismissed.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member (Judicial)

(Balvinder Singh)
Member(Technical)

AR/nn